

- (iii) focus on development of feed and fodder resources
- (iv) reorganisation of extension and training activities
- (v) bringing about efficiency in the processing sector
- (vi) control and eradication of animal diseases
- (vii) promotion of sustainability of the growth in the sector.

(c) and (d) No, Sir. However, the draft National Livestock Policy and approach to the livestock sector in the Ninth Plan were discussed in detail at the Conference of the State Ministers for Animal Husbandry and Dairying in December, 1996. The approach and policy issues were largely endorsed at this meeting by the State Governments.

[English]

National Fertilizer Limited

2173. SHRI SRIBALLAV PANIGRAHI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether the Karsan of Turkey has slapped a counter claim against the National Fertilizer Limited;
- (b) if so, the details thereof ;
- (c) the details of compensation sought from NFL ; and
- (d) the total loss suffered till date by NFL in the deal ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNCHALAM) : (a) to (c) M/s. Karsan Limited have filed a counter claim of US\$ 50.15 million against M/s. National Fertilizers Limited (NFL) in the arbitration case before International Chamber of Commerce (ICC), Paris.

(d) M/s. National Fertilizers Ltd. had filed a compensation claim of US\$ 53.05 million for losses incurred on account of advance payment made for supply of urea, interest loss, liquidated damages etc.

[Translation]

Violence in Tihar Jail

2174. KUMARI UMA BHARATI :
SHRI SATYA DEO SINGH :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a violent fight/clash had taken place between two groups of undertrial prisoners recently in Tihar Jail in Delhi;
- (b) if so, whether enquiry has been conducted into this incident;

(c) if so, the outcome thereof ; and

(d) the action taken against the persons found guilty ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Yes, Sir. The enquiry conducted into the incident has revealed that the fight took place as a consequence of an incident of beating of a prisoner belonging to one group by prisoners belonging to another rival group.

(d) A criminal case has been registered at Police Station Hari Nagar against the inmates involved in the fight. The two groups have since been segregated and lodged separately. Delhi Police have been informed to provide adequate security to the said inmates while escorting them for production before courts and referral to outside hospital.

[English]

Rehabilitation of Slum Dwellers

2175. SHRI SATYA PAL JAIN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received any proposal from the Chandigarh Administration about deforestation of reserved forest land or any other proposal about it with a view to rehabilitate the slum-dwellers and to give possession to some allottees of the industrial plots ;

(b) if so, the details thereof ;

(c) whether any action has been taken on the proposal;

(d) if so, the details thereof ; and

(e) if not, the time by which a decision is likely to be taken in this regard ?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) No such proposal has been received by the Ministry under the Forest (Conservation) Act, 1980.

(b) to (e) Do not arise.

[Translation]

Vacant Posts for Scheduled Caste and Scheduled Tribe

2176. SHRI KACHARU BHAU RAUT : Will the Minister of AGRICULTURE be pleased to state :

- (a) the number of posts vacant under various categories in his Ministry/departments State-wise;
- (b) the steps taken to clear the said backlog ;

(c) whether other persons are working on the posts in place of posts reserved for Scheduled caste and Scheduled tribe ;

(d) if so, the details thereof, State-wise and designation-wise ; and

(e) the concrete steps taken to clear the entire backlog?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) to (e) Information is being collected and will be laid on the Table of the Sabha.

Pollution by Cement Factories

2177. SHRI SUKH LAL KUSHWAHA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any study has been conducted into the pollution emanating from the cement factories in Madhya Pradesh ;

(b) if so, whether the report has been submitted in this regard ;

(c) if so, the details thereof ;

(d) if not, the reasons therefor; and

(e) the action taken by the Government thereon?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) Madhya Pradesh Pollution Control Board conducts regular inspection and air monitoring of cement industries in the State. The Board has selected cement units located near Nayagaon (Mandsaur), Damoh and Maihar-Satna for an indepth study. Under this study field data collection, source and ambient air monitoring have been conducted so far. The study is in progress.

(d) Does not arise.

(e) In case any such industry fails to meet the prescribed standards, action is taken against the defaulting unit as per the provisions of the Air (Prevention & Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986.

[English]

Missing of Foodgrains from FCI Godowns

2178. DR. MURLI MANOHAR JOSHI :
SHRI K.H. MUNIYAPPA :
SHRI SURESH KALMADI :

DR. ASIM BALA :
SHRI NAWAL KISHORE RAI :
LT. GEN. PRAKASH MANI TRIPATHI :
SHRI CHANDRABHUSHAN SINGH :
SHRI MAHBOOB ZAHEDI :
PROF. JITENDRA NATH DAS :
SHRI UDDHAB BARMAN :
SHRI SUNIL KHAN :
SHRI NITISH KUMAR :
SHRI G.A. CHARAN REDDY :
SHRI PRAMOD MAHAJAN :
SHRI UTTAMSINGH PAWAR :
SHRI G. VENKAT SWAMY :
KUMARI SUSHILA TIRIYA :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether thousand of tonnes of wheat and rice worth crores of rupees are missing from the Food Corporation of India Godowns as appeared in the 'Pioneer' dated July 3, 1997 ;

(b) if so, the details thereof indicating the quantity and cost of missing of rice stock ;

(c) whether any inquiry has been conducted in this regard ;

(d) if so, the outcome thereof ; and

(e) the action taken or proposed to be taken against the guilty persons ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) :(a) No, Sir.

(b) to (e) Due to certain discrepancies in the figures of stock position maintained by the Government *vis-a-vis* the Food Corporation of India, the Government is conducting an exercise to reconcile stock figures. The discrepancy is reportedly owing to the fact that the Central Pool stocks are held by FCI and State Governments and their agencies. A Special Audit has also been ordered by the Comptroller & Auditor General of India, which is scheduled to be completed by 30th September, 1997.

Production in Farms Subsidy

2179. SHRI YELLAIAH NANDI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether farm subsidy began in early 1980s in the country ;

(b) if so whether the farm subsidy has provided more pains and less gains since its inception;